

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT NO. III**

510/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 22(2), New Delhi  
Vs.

....Petitioner

ROC & M/s. Saibaba Shelters & Infra Development Pvt. Ltd.

....Respondent

**SECTION**

**Under Section 252**

**Order delivered on 23.08.2019**

**Coram :**

**Sh. R. Varadharajan,**  
**Hon'ble Member (Judicial)**  
**Shri Kapal Kumar Vohra,**  
**Hon'ble Member (Technical)**

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :


For the ROC :

: Mr. M. Yadubhushana Rao, AROC

**ORDER**

As per the directions of Hon'ble Members, the matter is adjourned to 17.09.2019 due to paucity of time.

Ashwani

  
(Madhu Narula)

**Court Officer**